

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 233 of 2013 &  
IA No. 318 of 2013**

**Dated : 2<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. & Ors. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1  
Mr. K. Gopal Choudhary &  
Mr. A. Bhatnagar for R.2**

**ORDER**

Post the matter for further hearing on **11.04.2014** along with DFR  
no. 43 of 2014.

**(Rakesh Nath)  
Technical Member  
ak/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**